## **Declaration of Assets and Liabilities**

ederata		Year 2022
Hav	TOMAR	Son of Sree Vimalendu Bhushan kuma
77/5	aged31years, belonging to	Bihar Legislative Assembly, Secretariat
(58)	service and presently working as OFFICE ATTENI assets (immovable, movable, bank balance, etc.)	

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No	. Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2	Dependan t-3
(i)	Cash	7386/-			Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SB A/C- 521584-44/- INDIAN BANK SB A/C- 14108/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	BAJAJ ALL ENZE LIC LTD POLICY NO- 0319759491 SUM ASSURED Rs-1,56,250/-				
(v)	Motor Vehicles (details of make, etc.)	,,,			-	
(vi)	Jewellery (give details of weight and value)	171g, GOLD Rs-786600/-APPROX 386g, silver Rs-26711/-APPROX			-	
(vii)	such as values	V-1 EFRIGERATOR-1 APTOP-1				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	SHARE IN ANCESTRAL PROPERTY AS PER HUF TILL DATE SHARE IS NOT DEFIND				

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	(3)	
(ii) Loans from financial institutions		
(a) dues to departments		
accommodation		
dealing with supply of		
I dues to departments dealing with supply of		
	institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water I dues to departments	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water I dues to departments dealing with supply of

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-22 FJNPK8757F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
4	(iv) Property Tax		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-	110115365437
	M (M/F)
Gender :-	M

Date of Birth :-

Cadre

0 9 0 1 1 9 9 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C

SANDESHWAHAK/MASSENGER (OFFICE ATTENDANT)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA, BIHAR

I hereby declare that the above details are true to the best of my

knowledge and belief.

signature .....

Name of Employee: . : SHUBHENDU KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date:15-02-2022 Department: Bihar Legislative Assembly,

Secretariat.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.